

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2612
ANSWERED ON:20.03.2002
PENSION RULES
Y.G. MAHAJAN

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the pension rules are not very clear for Central Government employees in granting pension on attaining the age of superannuation;
- (b) if so, the details thereof alongwith the reasons therefor; and
- (c) the corrective measures being taken by the Government in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINIS PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND M OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SMT.VASUNDHARA RAJE)

- (a): No, Sir. The Pension Rules are clear, comprehensive, and well established.
- (b)&(c): Do not arise.